

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

ROC. No. 22/2020-J.Spl.(BLDGS), Dt. 29.12.2020

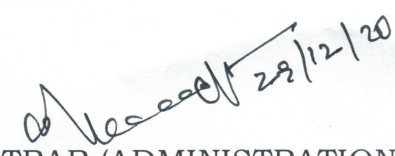
Quotations in sealed covers are invited from the reputed agencies for supply of **“Alcohol Breath Analysers and Body Wearing Cameras”** as stated hereunder, on credit basis, by separately making a mention of the basic price and any other tax applicable for the said supply.

Sl.No.	Name of the Item	Quantity
1.	Alcohol Breath Analyzers	02 Nos.
2.	Body Wearing Cameras	05 Nos.

The intending bidders shall submit their sealed quotation along with specifications and Catalogue to the undersigned superscribing “Quotation for Breath Analysers and Body Wearing Cameras” during office hours i.e., 10.30 to 5.00 p.m. on or before 12.01.2021 in the office of the undersigned at 2nd Floor of High Court Building.

The Registry reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
Dt. 29.12.2020.


REGISTRAR (ADMINISTRATION)
I/c. REGISTRAR (MANAGAEMENT)